## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

COMPANY APPLICATION NO.

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**PETITION NUMBER** 

: TCP/121/2016

NAME OF THE PETITIONER(S)

: M. Swaminathan & 2 others

NAME OF THE RESPONDENT(S)

: M/s Propel Valves Private Limited & 3 others

**UNDER SECTION** 

: 397/398, 235, 237

S.No. Name (in Capital)

Represented by

Signature

M. S. Jampala

Sivershamkoven Counselfor RZ

<u>ORDER</u>

Court time is over. Matter is adjourned. Put up on 19.07.2017 at 10.30 A.M.

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(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk (CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)